NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/ /2014

PETITION NUMBER

: TCP/36/2016

NAME OF THE PETITIONER(S)

: G.L. Consultants Private Limited

NAME OF THE RESPONDENT(S)

: Q.A. Software India Private Limited & 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

T. E. Bherskere

Abbil

counsel for

Petition ex

asy of

C. VARSHA

Coursel

for Respond

Thanke

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for seeking instructions from the client in relation to the proposal for settlement mooted by the petitioner. Time extended at request finally. Put up on 13.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

bc